COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 209 OF 2015 & IA NO. 346 OF 2015

Dated: 18th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. & Ors.Appellant (s)

Vs.

Renew Wind Energy (Rajkot) Pvt. Ltd & Ors. Respondent (s)

Counsel for the Appellant(s): Mr. M.G.Ramachandran

Mr. Anand K. Ganesan Ms.Poorva Saigal Mr. Shubham Arya

Counsel for the Respondent(s): Mr. Krishnan Venugopal, Sr. Adv.

Mr. Vishal Anand Mr. Kumar Mihir

Mr. Sumeet Sharma for R-1 & R-2

<u>ORDER</u>

We have heard learned counsel for Respondent Nos. 1 & 2 for some time.

List the matter for further hearing on **08.08.2017** at **2.30** p.m.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

mk/vg